

Government of Jammu and Kashmir
Housing and Urban Development Department.
Civil Secretariat, Srinagar

Notification,

Srinagar, the 9th September, 2020.

S.O 205 :- In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notify the name of Mr. Basharat Hussain Najar, S/O Ali Mohd Najar (Member Ward No. 03 of Municipal Committee, Bandipora) to have been declared as elected President of the Municipal Committee, Bandipora.

By order of the Government of Jammu & Kashmir.

Sd/-

(Dheeraj Gupta)

Principal Secretary to Government
Housing & Urban Dev. Department

No: HUD/LSG/ULBK/02-Sgr/2020

Dated: 09 - 09 - 2020

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Commissioner/Secretary to the Government, General Administration Department.
3. Chief Electoral Officer, J&K, Srinagar.
4. Divisional Commissioner, Kashmir.
5. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
6. Deputy Commissioner, Bandipora.
7. Director, Urban Local Bodies, Kashmir.
8. Director Archives, Archeology & Museums, J&K, Srinagar.
9. Government Press, Srinagar, for publication, in the extra-ordinary issue of the Government Gazette.
10. Private Secretary to Chief Secretary, J&K.
11. Private Secretary to Principal Secretary, Housing & Urban Development Department.
12. Executive Officer, Municipal Committee, Bandipora.
13. Concerned.
14. Stock file (w.2.s.c).



(Syed Nazir Ahmad)

Under Secretary to Government
Housing & Urban Dev. Department